

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 18<sup>th</sup> October, 2021

**NO. LJ (B) 4/2018/143** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team/Flying Squad Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) & 24-Mawphlang (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
STATIC SURVEILLANCE TEAM OFFICER			
1.	Shri Baiaiap Khongwir, Assistant Engineer, State Sports Council	East Khasi Hills District	Deputy Commissioner, East Khasi Hills
FLYING SQUAD TEAM /STATIC SURVEILLANCE TEAM OFFICER			
1.	Shri Wahid Nongbri, EE, PHE, GSWS No. 1	-do-	-do-
2.	Shri Sumarlang Kharlukhi, Asst Director, Horticulture Mushroom Development Centre	-do-	-do-
3.	Shri Paul Vendro Lyngdoh, Superintending Engineer, Community & Rural Development Department	-do-	-do-
4.	Shri Winningstar Kharbani, Inspector of Statistic, District Statistical Office, Shillong.	-do-	-do-

Sd/-  
*(M.M. Sangma),*  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election), East Khasi Hills District, Shillong with reference to letter No. SHEL.V/57/2021/7, dt. 13.10.2021
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department